

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 56, 65 & 66 OF 2015

Dated: 3rd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.

.... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **09.09.2019**.

**(S. D. Dubey)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**